

SPECIAL BENCH  
COURT - II

**O-211**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/44(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	RATIKA FINLEASE PRIVATE LIMITED VS SOURABH GILTS & SECURITIES LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance (via video conferencing/physically)**

Ms. Tanvi Luhariwala, Adv. ] For OL

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **22.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**